

**Shri K. C. Reddy:** As the statement placed on the Table of the House indicates the number of buildings that were affected is about 12 or 13. That is the number of buildings affected by these rains. The hon. Member is raising a general question as to whether the maintenance of these buildings or the structural quality of these buildings has been looked into. It has been looked into.

**Shri Harish Chandra Mathur:** May I know what was the total damage in the Telephone Exchange building as well as in the prestige building, Krishi Bhawan? May I also know whether it is not a fact that even during the previous year a warning was given and no notice was taken of it which resulted in this trouble?

**Shri Anil K. Chanda:** There has been no structural damage whatsoever.

**Shri Harish Chandra Mathur:** My question is not confined only to the structural damage. I want to know the nature of damage in the Telephone Exchange building and in the prestige building, Krishi Bhawan. I also want to know whether in the previous year all these facts were brought to the notice of Government and no action was taken for one year.

**Shri K. C. Reddy:** So far as the damage to the Telephone Exchange building is concerned, I think the hon. Member would do well to put that question to my colleague, the Minister for Transport and Communications. I think a question has been asked in this House and also in the other House about this particular matter and information has been given in the past. As regards the latter part of the question, whether some notice had been given earlier and whether we had taken notice of it, I would like to have further particulars before I can answer the question definitely.

**श्री नवल प्रतापकर :** माननीय मंत्री जी ने कहा है कि दिसम्बर तक दूसरी रिपोर्ट आ जायेगी। मैं जानना चाहता हूँ कि क्या खाने वाली बरसात से पहले सियुधर सिस्टम बनैरह ठीक हो जायेंगे, ताकि दोबारा इस तरह के डेमेजिज न हो सकें ?

**Shri Anil K. Chanda:** On the basis of the recommendations made in the interim report, action has already been taken to de-silt the drains and the sewerage system.

#### Socio-Economic Planning

\*500. **Shri U. C. Patnaik:** Will the Minister of Planning be pleased to state whether any plan has been formulated for utilising the defence organisation for socio-economic planning, in regard to manpower resources for implementing the Plan?

**The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):** No special plan has been formulated. To the extent considered practicable, the Defence Services are being utilised in developmental activities.

**Shri U. C. Patnaik:** In view of the difficulties felt by the Planning Commission about shortage of human resources for the Plan and in view of the fact that in spite of taking recourse to the Sadhu Samaj, the Bharat Sevak Samaj and other organisations the Planning Ministry has not been able to formulate a plan to take into consideration the human resources of the country, may I know what steps are being taken by the Planning Ministry and the Planning Commission for utilising the Defence personnel, as a part of their normal peace time role, to take up various works, as in America where floods and other things are being taken up by American engineers as a part of their peace time role?

**The Minister of Labour and Employment and Planning (Shri Nanda):** Sir, the assumption is not correct that our developmental programmes are suffering on account of any shortage of man-power. That is not so. On the other hand, there is the large sized problem of unemployment in the country.

**Shri U. C. Patnaik:** Trained and disciplined man-power.

**Shri Nanda:** As far as utilisation of Armed Forces is concerned, the question has been raised here very often and a reply has also been given that the Army has a special role and consistent with that it is sharing in our developmental activities to the extent it is feasible.

**Shri U. C. Patnaik:** May I know if the planners are taking into consideration the Defence Organisation for educational and vocational training courses, courses for...

**Mr. Speaker:** The hon. Member has all through these two or three years, whenever an occasion has arisen, been making this suggestion. It has been equally answered that the Defence personnel ought not to be drawn away for other purposes. During Question Hour we cannot settle that difference.

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** I believe, Sir, a discussion is going to take place on the hon. Member's motion in regard to almost this very subject one of these days—I forgot what date has been fixed.

**Shri U. C. Patnaik:** That is a different subject.

**Shri Jawaharlal Nehru:** I am perfectly prepared; I should like, indeed, the House to consider how best to utilise the Defence equipment, Defence technical personnel and Defence ordinary personnel. The most obvious thing is to use the Defence equipment which is not fully used in Ordnance factories and the technical

personnel which is of a very high order. The ordinary people to be used raises other problems, because in this country there is no lack of man-power. But, if any suitable suggestion is made which does not affect their other duties we shall certainly consider it.

**Shri C. D. Pande:** As the Sappers and Miners in the Army are very efficient in road-making and bridge-making and we are having a shortage of such means of communication, will Government assign certain portions of our road-making to the Army so that the work may be completed early and we may be relieved to that extent?

**Shri Jawaharlal Nehru:** No, Sir. The Army is making roads and has made some very big roads like the one to Nepal and other places. They are making them and they will continue to make them. But we cannot use them for all sorts of civil purposes like this; there is no lack of people today.

**Shri Joachim Alva:** Has the Planning Commission at any time seriously pondered over this problem, for instance, by calling up the Defence Ministry people and having consultation on this matter?

**Shri Nanda:** Yes, Sir. We have had consultation with the Defence Ministry on this subject.

**Shri S. M. Banerjee:** Now that the hon. Prime Minister has said that steps are being taken to step up production in the defence establishments, may I know whether there are steps taken by the private sector to see that the defence industries do not expand and what steps are taken by....

**Mr. Speaker:** We are going away from one subject to another. It does not arise out of this question. The hon. Prime Minister implicitly said that we are going to step up. He said that because we are going to step up production we do not propose utilizing them for any other civilian purposes, etc.

**Shri Jawaharlal Nehru:** One is of the ordinary rank and file of the Army and the other is of the technical equipment and personnel. Recently there was a Defence Production Exhibition here, and even now, in the big "India—1958" Exhibition, there is a big defence pavilion which shows what we have actually done. It is not a question of the future. It shows what is being done on a bigger scale than ever and the things that are made. As a matter of fact, our misfortune is that when Defence does that, objection is raised by some hon. Members in this House because they think that this affects the private sector. I do not agree with that.

**Shri B. M. Banerjee:** Thank you.

**Shri Jadhav:** Cannot this technical personnel be used for the purposes of land reclamation?

**Mr. Speaker:** Here is the problem where hon. Members have started giving suggestions as to how such and such a thing can be used. I am not going to allow the Question Hour for making all suggestions. They will be endless.

**Shri Nagi Reddy:** In view of the fact that in 1952-53 the Army personnel did a great job in the famine affected areas in Royalaseema, would the Government consider the question of expanding this facility in the areas where there is famine almost every year?

**Mr. Speaker:** I would suggest to all the hon. Members to send their suggestions to the hon. Prime Minister.

**Shri U. C. Patnaik:** One question, Sir. With regard to what the hon. Prime Minister referred to, about the rank and file, may I know what steps are being taken in this country to give necessary training to the service personnel during service in technical and other subjects, so that as soon as they are discharged...

**Mr. Speaker:** No "so that".

**Shri U. C. Patnaik:** That is what is being done in other countries.

**Mr. Speaker:** "So that" is not necessary. The question is; "Are any steps being taken?"

**Shri Nanda:** Steps are being taken. There are schemes in progress for that purpose.

**Mr. Speaker:** Next question.

**Raja Mahendra Pratap:** May I know whether any scheme is there to utilize all the citizens of the country? Not one should be left outside.

**Mr. Speaker:** Next Question.

**Raja Mahendra Pratap:** The hon. Prime Minister has not replied to my question.

**Mr. Speaker:** The hon. Member may put down a separate question.

#### Textile Mills

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\*502. { Shri S. M. Banerjee:  
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Central Government has permitted State Governments to take over certain close textile mills under orders from competent courts;

(b) if so, the number of mills taken over or likely to be taken over by the State Governments; and

(c) the names of those State Governments which have taken over the closed textile mills?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) to (c). Four closed Cotton Textile Mills have been taken on lease by the Government of Kerala and Bombay (2 mills each). Three of these mills have been taken over with the approval of the Courts. The fourth mill too had originally been taken over under a Court Order in 1953, but since 1956, the taking over has been in terms of a mortgage deed